

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 8th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr Ardhendumauli Kumar Prasad, Adv. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena for R-5. Mr. Shuvodeep Roy, Advs. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Anup Singh, Adv. For R-26. Mr. Anil Shrivastav and Mr. Sanyam Saxena, Advs. For R-27. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28.	

			<p>Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana. Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>	
FOR HEARING				
2.	Original Application No. 124/2014 & M.A.No. 382/2014 & M.A.No.55/2015.	Money Goyal & Ors. Vs. Ministry of Environment & Forests & Ors	<p>Mr. Akash Seth, Adv. For the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB, For R-3. Mr. Nitin Kaushal, Adv. For R-4. Mr. Anil Soni, AAG & Mr. Sandhu Agrawal, Advss. For R-5. Mr. Jayat K. Sud, SSC, PSPCL and Mr. Vishal Dabas and Banita Singh, Advs. for R-6 to 8. Mr. Tarunvir Singh Khehar & Gurmeet Khehar, Advs. For R-9.</p>	

3.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.
4.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Preeta Dhar Adv. for the Applicant. Mr. M.L. Lahoty, Adv., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. for R-3. Mr. Bharat Jhunjunwala, for Intervener.
5.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013.	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 7. Mr. P. Bharat Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8. Mrs. C.K Sucharita, Adv. For R-13.
6.	R.A.No.13/2014 in Appeal No.23-28/2011.	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----

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